

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER :

CP/5/2018

NAME OF THE PETITIONER(S) :

HEMCURE PHARMACEUTICALS PVT LTD

UNDER SECTION :

252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

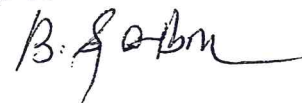
1. S. A. Dorbaram

Petitioner's
counsel.
Advocate.



2. B. Sarath babu

Pr. Respondent



ORDER

Counsel representing the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 19.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc